

(c) Out of the above Projects Bansagar Dam, Bhandar Canal, Mahi Bajaj Sagar and Tones pump Canal Projects were given investment clearance by the Planning Commission in 1978, 1952, 1971 and 1969 respectively. While Bhandar Canal Scheme has already been completed, Bansagar Dam Project and Mahi Bajaj Sagar Project are likely to spill-over beyond 8th Plan.

(d) The financial and physical progress on these projects are as under :-

Name of Project	Latest Estimated Cost (Rs. in Crores)	Likely Expenditure upto March 1996 (Rs. in crores)	Ultimate Irrigation potential (1000 hactares)	Irrigation potential likely to be created till March, 1996 (1000 hactares)
Bansagar Dam	936.00	409.71	399.49	Nil
Bhandar Canal	13.38	6.68	44.50	44.50
Mahi Bajaj Sagar	587.55	491.89	123.50	88.11
Tons Pump Canal	35.19	34.27	33.15	30.14
Kanhar	174.27	39.51	33.13	Nil

(e) The completion of a project depends upon the inter-se priority given by the State Government. The Union Government has recently announced a scheme "Accelerated Irrigation benefit programme" to provide loans assistance to the States for completion of ongoing irrigation projects which conform to the guidelines formulated for the purpose. It is for the States to submit their proposals to Union Government for inclusion of the projects under the programme.

Funds for N.H. 16 - M.P.

2901. SHRI MAHENDRA KARMA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the amount sanctioned for the broadening of Jagadapur-Bhopal-Patnam National Highway No.16 under district Bastar of Madhya Pradesh;

(b) the progress made in this respect till now;

(c) the number of short and medium culverts on this highway; and

(d) whether any proposal for the construction of Mari River Bridge is under the consideration of the Government?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c). A sum of Rs.105.84 lakhs has been sanctioned for widening of road from Km. 493 to 504 of National Highway-16 and the work stands completed. There are 52 medium bridges and 381 Nos. of culverts.

(d) No, Sir.

[English]

Delivery of Passenger Vessel

2902. SHRI MANORANJAN BHAKTA . Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that a passenger vessel was ordered by A & N Administration at Hooghly Dock and Port, Calcutta, a Government of India Undertaking, a few years ago;

(b) whether the vessel has not been delivered so far;

(c) if so, the details with reasons therefor; and

(d) the time by which the said vessel is likely to be delivered?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). Yes, Sir.

(c) The delay in construction/delivery of the vessel is primarily due to the following reasons:-

(i) Delay in finalisation of General Arrangement Plan.

(ii) Delay in selection of Main Propulsion Engine & Generator Set.

(iii) Ground sinkage in the slipway at HDPE.

(iv) Devaluation of rupee in April and June, 1991.

(v) Escalation in the cost of vessel due to time over-run.

(vi) Acute cash flow problem experienced by HDPE.

(d) The vessel is expected to be delivered within a period of two years after the approval of Revised Cost Estimate.

Assistance to Indian Workers abroad

2903. SHRI T. GOVINDAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government provide legal/financial assistance to poor Indian workers especially in Gulf countries in the event of their accident/demise confinement/execution, while they are working abroad;

(b) the source of information/assistance provided to their relatives in India; and

(c) whether the Government have any programme to educate such people going to Gulf countries for employment and their relatives to overcome such incidental happenings?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) On receipt of information regarding accident/death of the Indian national abroad, the Indian Mission liaises with the family members and employer/sponsor for medical assistance/return of the mortal remains to India. In case of arrest of an Indian national,